

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/3044/2021

This the 22nd day of April, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. DINESH SHARMA, MEMBER (A)**

Gh. Ahmad Lone, age 58 yrs. S/o Mohd. Abdullah Lone, R/o Dorwah District Baramulla.

.....Applicant

(Advocate: Mr. M.M. Dar)

Versus

1. State of J&K through Commr/Secretary to Govt. Cooperative Department, Civil Sectt. Srinagar/Jammu.
2. Registrar, Cooperative Societies J&K at Srinagar.
3. Addl. Registrar Cooperative Societies Kashmir-Srinagar.
4. Dy. Registrar Cooperative Societies District Baramulla.
5. Administrator Cooperative Marketing Society Limited Rehama.

.....Respondents

(Advocate: Mr. Sudesh Magotra, DAG)

O R D E R [O R A L]

(By Hon'ble Mr. Dinesh Sharma, Member-A)

The present TA has been received by way of transfer from Hon'ble High Court of J&K at Srinagar. Since the case pertains to



Cooperative Societies J&K at Srinagar, this Tribunal cannot assume jurisdiction in respect of any service matter pertaining to Cooperative Societies J&K at Srinagar.



2. Therefore, since this Tribunal has no jurisdiction to deal with the present case, this case be sent back to Registrar (Judicial), High Court of Jammu & Kashmir at Srinagar to be placed before the Hon'ble Bench for further orders.
3. Both the parties are directed to appear before the Registrar (Judicial), High Court of Jammu & Kashmir at Srinagar on 27.05.2021.

(DINESH SHARMA)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

JNS